

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23869/2009

(From the judgement and order dated 25/06/2009 in CMA No. 420/2009
of The HIGH COURT OF A.P AT HYDERABAD)

'K' A JUDICIAL OFFICER Petitioner(s)

VERSUS

REGISTRAR GENERAL, HIGH COURT OF A.P. Respondent(s)

Date: 19/05/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE C.K. PRASAD
(VACATION BENCH)

For Petitioner(s) Mr. L. Nageshwara Rao, Sr.Adv.
Mr. G. Ramakrishna Prasad, Adv.
Mr. B. Suyodhan, Adv.
Mr. Amarpal, Adv.

For Respondent(s) Mr. Gaurav Pachnanda, Adv.
Mr. Sunil Fernandes, A.O.R.
Ms. Renu Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R
Heard learned counsel for the parties.
Arguments concluded.
List for orders on 21.5.2010.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master

LIST OF BOOKS CITED:

1. 2001 (3) SCC 54 (Para 9 to 21)
2. 1997 (4) SCC 65 (Para 11 to 13)
3. 2004 (11) SCC 188
4. 2004 (12) SCC 201 (Para 30)